

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

(14)

O.A. No. 1068 of 1991

New Delhi this the 14th day of November, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

1. Shri Subhash Iuhera
2. Shri Raj Kumar
3. Shri Kamal
4. Shri Mohd. Kasim
5. Shri Dharmendra Azad
6. Shri Mohinder Pal
7. Shri Surinder Kumar
8. Shri Safiq Mohd.
9. Shri Bharam Jeet
10. Shri Nazakat Ali
11. Mrs. Santosh
for service of notice
C/o Shri M.R. Bhardwaj
D-7, Hauz Khas,
New Delhi.Applicants

None for the applicants

Versus

1. Union of India through
Secretary, Department of
Science and Technology,
Technology Bhawan,
Mehrauli Road,
New Delhi.
2. Secretary,
Department of Personnel &
Training,
North Block,
New Delhi.
3. Secretary,
Ministry of Labour,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi.Respondents

By Advocate Shri V.S.R. Krishna

ORDER (ORAI)

Mr. Justice S.K. Dhaon, Vice-Chairman

Case has called out in the revised list.

No one has appeared in support of this

(15)

.2.

application. It is dismissed for default of
appearance.

SD
(B.N. DHOUNDIYAL)
MEMBER (A)

SW
(S.K. DHAONI)
VICE CHAIRMAN

RKS